

Yes, Sir. The number of new licensed units functioning in the State is, however, seven at present.

(b) The State Government has been advised to sub-allocate their monthly-wheat quota equitably among all the existing Roller Flour Mills, including the newly licensed mills.

#### **Fire in P.G.J., Chandigarh**

1821. PROF. B. RAMACHANDRA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) the damage caused to the Library in terms of books and damage to the building in the recent fire accident in Post-Graduate Institute of Medical Education Research at Chandigarh;

(b) what was the cause of fire;

(c) whether an enquiry has been held to ascertain the cause of the accident; and

(d) what steps are being taken to repair the damage to the building and acquire the books and journals?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) About 20 per cent of the books and about 60 per cent of journals were destroyed in the fire which broke out in the research block (Library portion) of the Post-Graduate Institute of Medical Education and Research Chandigarh, on the 30th June, 1983, besides extensive damage to the building.

(b) and (c) The local police is inquiring into the matter and their report is awaited.

(d) Since the reinforced concrete frame structure of the building has been affected by the fire, advice of the Central Building Research Institute, Roorkee, has been sought for carrying out the repairs. Efforts are being made to locate additional funds for replacement of books and journals destroyed in the fire.

#### **Empty F.C.I. godowns in West Bengal**

1822. SHRI ARABINDA GHOSH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that a number of big godowns owned by F.C.I. in Bankura District of West Bengal are lying empty; and

(b) whether it is a fact that the local authority of F.C.I., appointed storing agent to deal with scoring, moving and distribution of Food-grains throughout the District, if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. «. SANJEEVI .RAO): (a) No, Sir.

(b) Due to 'Work to Rule' agitation launched by FCI workers Union, the Zonal Manager, FCI at Calcutta was authorised by the FCI Management to appoint barest minimum number of Storing Agents in emergent circumstances in the Areas covered by statutory Rationing.

#### **Facility to journalist to travel in Railways**

1823. DR. BHAI MAHAVIR: SHRI SHRIDHAR WASU-DEO DHABE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether any facilities are given to a journalist for travelling by either second class or first class by Railways; and

(b) the facilities given to him and since when they were withdrawn?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) and (b) Rail Travel Coupon books at 15 per cent concession in First Class and 50 per cent concession in Second Class were earlier being issued to Press Correspondents accredited to the Headquarters of Central Government, State